



THE HIGH COURT OF KERALA

17938

No - GI(2)-80376/2017

ERNAKULAM
Kochi : 682031
Dated:21.02.2018

OFFICIAL MEMORANDUM

- Sub:** Updation of SLI/GIS subscription details in VISWAS Software - regarding.
- Ref:** 1) GO (P) No.391/2015/Fin dated 07.09.2015
2) Order No.A1-64767/2015 dated 27.10.2015.
3) GO (P)No.97/2017/Fin dated 28.07.2017
4) OM GI(2)-80376/2015 dated 30.10.2017

It is noticed that despite directions as per reference cited 4 , some of the gazetted Officers have not yet submitted their duly filled SLI/GIS passbooks to the DDO which hinders timely completion of computerisation of Kerala State Insurance Department. Hence all the Gazetted Officers are directed to submit their SLI and GIS pass books duly updated with the deductions made during their SDO status along with the copies the same to the DDO, High Court on or before 03.03.2018, without fail. In the case of officers with prior service, the entries in the pass book during the prior service period are to be attested by the DDOs concerned of those offices.

(By Order)


N. Anilkumar
Registrar general

To,

- 1) The Joint Registrars, High Court.
- 2) The Deputy Registrars, High Court.
- 3) The Finance Officer, High Court.
- 4) The Protocol Officer, High Court.
- 5) The Public Relation Officer, High Court.
- 6) The Private Secretary to the Chief Justice.
- 7) The Assistant Registrars, High Court.
- 8) The Chief Librarian, High Court.
- 9) The Additional Public Relations Officer, High Court.
- 10) The Accounts Officer, high Court.
- 11) The Confidential Assistants to the Registrars and Additional Registrar (General Administration)HighCourt.
- 12) All Officers and Sections, High Court.
- 13) The Kerala Judicial Academy, Athani.
- 14) The Notice Board.
- 15) The Administrative Records Section, High Court.
- 16) The File.